S. No	Service Category	Refunds determin ed &Brough t Forward as on 1st day of month	Refund determine d & Received during the month	Refunds issued during the month which were pending for		Refunds to be issued carried Forward as on last day of month	Refunds out	of Issue of of column (6) days)	
(1)	(2)	(3)	(4)	(5)		(6)	(7)		
	Issue of			=<90 days	>90 days		=<90 days	>90 days	
	refund								
	along with								
1.	interest								
	u/s 143(1)								
	of the I.T.								
	Act^								
	TOTAL	42,77,304	43,57,076	50,22,539	25,817	35,86,024	16,28,855	19,57,169	

^Data as per DIT (CPC).

S. No	Service Category	Refunds determi ned &h Brought Forward as on 1st day of month	Refund determin ed & Received during the month	Refunds issued during the month which were pending for		Refunds to be issued carried Forward as on last day of month	Pendency of Issue of Refunds out of column (6) (in days)	
(1)	(2)	(3)	(4)	(5	5)	(6)		(7)
	Issue of refund			=<30	>30		=<30 days	>30 days
	including			days	days			
	interest from							
2.	proceedings							
	other than							
	section 143(1)							
	of the I.T. Act							
	TOTAL	509	1245	1162	108	484	301	183

S. No	Service Category	Dakpend ingackno wledgem ents on 1st day of month	Dak Received during the month	Dak acknowledged during the month which were pending for		Pending acknowled gements Carried Forward as on last day of month	acknowle	acy of issue of dgements out of blumn (6) in days)
(1)	(2)	(3)	(4)	(5)		(6)		(7)
	Acknowledgeme			=<7	>7		=<7 days	>7 days
	nt of			days	days			
3.	communications							
٥.	received through							
	electronic media							
	or by hand.							

S. No	TOTAL Service Category	Pendenc y Brought Forward as on 1st day of month	45816 Applications Received during the month	Dis duri e m whice	6762 cations posed ing the onth ch were	Pendency Carried Forward as on last day of month		486 of applications out f column (6) (in days)
(1)	(2)	(3)	(4)		(5)	(6)		(7)
4.	Decision on application for recognition/ap proval to provident fund/superann uation fund/gratuity fund			=<90 days	>90 days		=<90 days	>90 days
	TOTAL	675	35	137	9	564	329	235

S. No		Penden cy Brought Forward as on 1st day of month	Applicati ons Received during the month	s Carr Disposed forwa during the month of mo which were pending for		Pendency Carried Forward as on last day of month	Pendency of applications (in days) out of column (6)	
(1)	(2) Decision on	(3)	(4)	=<90	>90	(6)	=<90 days	(7)
	application for						=<90 days	>90 days
	grant of exemption			days	days			
	to institutions							
	(University,							
5.	School, Hospital							
	etc.) u/s 10 (23C)							
	of the IT Act.(For							
	those having							
	existing approval)							
	TOTAL	0	0	0	0	0	0	0
	Decision on			=<180	>18		=<180	>180 days
	application for grant			days	0		days	
	of exemption to				day			
	institutions				s			
	(University, School,							
	Hospital etc.) u/s 10							
	(23C) of the IT							
	Act.(For those having provisional approval							
	or where approval is							
	about to expire)							
	approval)							
	αρρισται			l				1

TOTAL	180	31	29	0	182	182	0
Decision on			=<30	>30		=<30 days	>30days
application for			days	day			
grant of				s			
exemption to							
institutions							
(University,							
School, Hospital							
etc.) u/s 10 (23C)							
of the IT Act.(For							
any other case)							
TOTAL	0	0	0	0	0	0	0

S. No	Service Category	Pendency Brought Forward as on 1 st day of month	Applicatio ns Received during the month	during the month which were pending for		Pendency Carried Forward as on last day of month	col	applications out of umn (6) n days)
(1)	(2)	(3)	(4)	(5	5)	(6)		(7)
	Decision on			=<90	>90		=<90 days	>90 days
	application for			days	days			
	approval to a							
6.	fund under							
	section							
	10(23AAA) of							
	the I.T. Act							
	TOTAL	27	15	0	2	40	24	16

^{*} Note:- (Exemption) As per report received from the field formations $B/F\ 27$ is the correct figure. There was an error in figure reported during the previous month.

S. No	Service Category	Pendency Brought Forward as on 1st day of month	Applicatio ns Received during the month	Applications Disposed during the month pending for		Pendency Carried Forward as on last day of month	Pendency of applications out o column (6) (in days)	
(1)	(2)	(3)	(4)	(5)		(6)		(7)
	Decision on			=<90	>90		=<90 days	>90 days
	application for			days	days			
	registration of							
7.	charitable or							
	religious trust							
	or institution							
	(Category-1)							

TOTAL	0	0	0	0	0	0	0
Decision on application for registration of charitable or religious trust or institution (Category-2)			=<180 days	>180 days		=<180 days	>180 days
TOTAL	9848	2474	2287	0	10035	10035	0
Decision on application for registration of charitable or religious trust or institution (Category-3)			=<30 days	>30 days		=<30 days	>30 days
TOTAL	0	0	0	0	0	0	0

S. No	Service Category	Pendency Brought Forward as on 1st day of month	Applicatio ns Received during the month	Applica Dispo during mon which pendir	osed g the oth were	Pendency Carried Forward as on last day of month	colu (in	pplications out of umn (6) days)
(1)	(2)	(3)	(4)	(5		(6)		(7)
	Decision on application for grant of approval to institution or fund under section 80G (5) (vi) of the I.T. Act.(Category			=<90 days	>90 days		=<90 days	>90 days
8.	TOTAL	0	0	0	0	0	0	0
0.	Decision on application for grant of approval to institution or fund under section 80G (5) (vi) of the I.T. Act.(Category 2)			=<180 days	>18 0 day s		=<180 days	>180 days
	TOTAL	7816	1275	1646	0	7445	7445	0

Decision on							
application for							
grant of							
approval to							
institution or							
fund under							
section 80G (5)							
(vi) of the I.T.							
Act.(Category 3)							
TOTAL	0	0	0	0	0	0	0

S. No	Service Category	Pendency Brought Forward as on 1st day of month	Applicat ions Receive d during the month	Applications Disposed during the month which were pending for		Pendency Carried Forward as on last day of month		pplications out imn (6) lays)	
(1)	(2)	(3)	(4)	(5)	(6)	('	7)	
9.	Decision on application for no deduction of tax or deduction of tax at lower rate			=<30 days	>30 days		=< 30 days	>30 days	
	TOTAL	3944	3813	4070	764	2923	2742	181	

. No	Service Category	Pendency Brought Forward as on 1st day of month	Applicatio ns Received during the month	during the month which were pending for		Pendency Carried Forward as on last day of month	Pendency of applications out of column (6) (in days)	
(1)	(2)	(3)	(4)	(-	5)	(6)		(7)
10.	Decision on application for approval of Hospitals in respect of medical treatment of prescribed diseases			=<90 days	>90 days		=<90 days	>90 days
	TOTAL	618	43	23	21	617	314	303

S. No 11 (a)	Grieva nce Type	Grievan ces Broug ht Forwar d as on 1st day of month	Grievan ces Receive d during the month			Grievan ces Carried Forward as on last day of month	Pendency of Grievances (in days)		
				Total No.	Dispo sed off in less than 30 days	Disp osed off in 30- 60 days		Equal or Less than 30 days	More than 30 days
	E- Nivaran*	32032	21447	26587	*	*	26892**	12368	14524
	Other Taxpaye r Grievanc es received by dak or by e- mail or any other means	1331	859	819	649	150	1371	276	1076
	CPGRA Ms*	10048	4602	4893	2813	2080	9757	3073	6684

^{*} Service deliverables data related to CPGRAM & e-Nivaran data [at point 11(a)] received from field formation is not in consonance with MIS data available with TPS-I and TPS-II Directorate. Hence the same is replaced from the data as received from the O/o ADG (TPS-II) & ADG (TPS-I), New Delhi.

^{**} Since the deliverables 11(a) has timeline of 30 days, hence the report is given in the format of more than and less than 30 days.

^{***} The e-Nivaran MIS available with the Directorate of TPS-I does not provide data of disposal of grievances pertaining to in more than and less than 30 days.

S. No 11 (b)	Appeal Type	Appeal s Broug ht Forw ard as on 1st	eals Rec eive d duri ng the		als Dispo	osed off onth	Carried		ncy of Appeals (in days)
	dow mo	nth	Tot al No.	Dispose d off in less than 30 days	d off in 30- 60 days		Pend ing for less than 30 days	Pending for more than 30 days	
	TOTAL	2532	721	525	218	103	2728	597	2131

S. No	Service Type	Pendency Brought Forward as on 1st day of month	Applicati ons Received during the month	Application Disposition during months which pending	osed g the nth were	Pendency Carried Forward as on last day of month	Pendency of applications out of column (6) (in days)	
(1)	(2)	(3)	(4)	(5)		(6)	(7)	
12.	Decision on rectification application			=<180 days	>180 days		=<180 days	>180 days
	TOTAL	17396	9376	8012	783	17977	16236	1741

 $^{^{\}star}$ Note:- Data has been modified and reduced by CCIT (Central)-I, Mumbai to 33 on the grounds on physical verification records and ITBA system opening pendency.

S. No	Service Category	Penden cy Brought Forward as on 1st day of month	Appellate /Revisio n orders Received during the month	Disposalof cases during the month which were pending for		Pendency Carried Forward as on last day of month	Pendency with respect to giving effect to appellate/revision orders, out of column (6) (in days)	
(1)	(2)	(3)	(4)		(5)	(6)		(7)
13.	Decision on giving effect to appellate/revision order, in case no issue is set aside and/or involves no verification of any issue by way of submission of any document by the assesse or any other person or where			=<90 days	>90 days		=<90 days	>90 days
	opportunity of being heard is provided and no extension is granted by PCIT.	4948	4649	3248	248	6101	5504	597

S. No	Service Category	Pendenc y Brought Forward as on 1 st day of month	Applicatio ns Received during the month	which pendi	osed g the nth were ng for	Pendency Carried Forward as on last day of month	of colu (in c	pplications out umn (6) lays)
(1)	(2)	(3)	(4)	(5	5)	(6)	('	7)
14.	Decision on application seeking extension of time for tax payment or for grant of instalment.			=<30 days	>30 days		=<30 days	>30 days
	TOTAL	43	23	18	1	47	7	40

S. No	Service Category	Pendency Brought Forward as on 1st day of month	ns	durin mo wh we pen	tions osed og the oth ich ere ding	Pendency Carried Forward as on last day of month	colı	Pendency of applications out of column (6) (in days)	
(1)	(2)	(3)	(4)	(;	5)	(6)	(7)		
15.	Issue of Tax Clearance Certificate u/s 230 of the I.T. Act			=<7 days	>7 days		=<7 days	>7 days	
	TOTAL	1	19	13	6	1	0	1	

S. No	Service Category	Pendency Brought Forward as on 1st day of month	Applicatio ns Received during the month	Disp durin mo which pendi	eations osed ig the inth i were ing for	Pendency Carried Forward as on last day of month	Pendency of applications, out column (6) (in days)	
(1)	(2)	(3)	(4)	(5) (6)		(7)		
16.	Decision on application for transfer of case from one charge to another			=<60 days	>60 days		=< 60 days	>60days
	TOTAL	28	314	309	2	31	14	17

S. No	Service Category (2)	Pendency Brought Forward as on 1st day of month	Applications Received during the month	Applications Disposed during the month which were pending for (5)		Pendency Carried Forward as on last day of month (6)	Pendency of applications, out of column (6) (in days)	
17.	Complaints outside of domain of TCC and transferrin g of the same to the concerned officer/Aut hority/Dep artment	(6)	(-)	=<15 days	>15 days	(6)	=< 15 days	
	TOTAL	2	2	0	2	2	2	0